

know whether the Government have ever considered that the civil side of the defence services should be amalgamated with the Central Health Services or not?

**Shri Karmarkar:** So far as the defence services are concerned, we have also agreed to keep them out of the Central Health Services

**Mr. Speaker:** Shri D C Sharma

**Shri Raghunath Singh:** I request that Question No 1308 may also be taken along with Question No 1295

**Mr. Speaker:** Yes.

#### D.T.S. Fare

\*1295. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that children between 3 and 12 years of age are being charged full rate of fare in the Delhi Transport Service buses, and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** (a) Yes, Sir

(b) Although operational costs have gone up considerably, the fare structure has remained unchanged since the nationalisation of the Delhi Transport Service in 1948. In addition, the Delhi Road Transport Authority has provided a number of concessions to the travelling public, such as monthly concession tickets for students as well as the general public and special services for Displaced Persons' Colonies at reduced rates. Now that the financial position of the Authority has improved and substantial additions to its fleet have been made, the question of granting half-ticket concession to children will also be considered sympathetically

#### D.T.S. Buses

\*1308 **Shri Karni Singhji:** Will the Minister of Transport and Communications be pleased to state:

(a) whether he is aware that unhygienic conditions are created by

the profuse exhaust smokes emitted by Delhi Transport Service Buses plying on the roads as most of them are not properly maintained; and

(b) if so, whether necessary steps will be taken in this behalf?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** (a) and (b). Occasionally some buses of the Delhi Road Transport Authority do emit excessive smoke, but they are withdrawn from service as soon as replacements are available and steps are taken to remove the defect with the help of special equipment which has been acquired for the proper maintenance and repair of the fuel injection system of diesel buses. The number of such buses of the Delhi Road Transport Authority however, is too small to affect the hygienic conditions of the city

**Mr Speaker:** They have nothing in common. The hon. Member ought not to have made the suggestion. Only they relate to the DTS

**Shri Karni Singhji:** May I know whether—

**Mr. Speaker:** I shall call Shri Karni Singhji in his own turn. He can wait

**Shri D. C. Sharma:** May I know when this committee will be appointed to rationalise the fare structure in the DTS?

**Shri Humayun Kabir:** I did not refer to any committee. I have said that as soon as the financial position has improved, and as soon as the additions to the fleet have been made, this will be done. I can add for the Member's information that we expect that the fleet will be complete before the end of this calendar year, and then the question will be taken up

**Shri D. C. Sharma:** What are the—

**Mr. Speaker:** It is not necessary to allow further questions. The Minister is considering the question of concessions.

**Shri D. C. Sharma:** It is a very important question, Sir. May I know what are the reasons for the deterioration in the financial position of the D.T.S. and how those reasons have been overcome so that the financial position may be improved?

**Mr. Speaker:** It does not arise out of this question. I am not going to allow further questions on this. There are a number of questions to be answered. If the Minister says he will give concessions or that they are trying to provide for concessions, and they have improved, the hon. Member perhaps wants to ask "How have you improved?" The hon. Member evidently wants no concessions to be given.

**The Minister of Transport and Communications (Shri Lal Bahadur Shastri):** He will not be able to avail himself of that concession in spite of his short size.

**Mr. Speaker:** Those comments may be avoided.

#### Inter-State Water Dispute Act, 1956

\*1296. **Shri Supakar:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any inter-State dispute regarding river water has arisen since the passing of the Inter-State Water Dispute Act, 1956; and

(b) if so, the number of such disputes and the action taken thereon?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir.

(b) Does not arise.

पूर्ण. स्टेशन पर रेल गाड़ी को रोक रखना

०१२६६. श्री भद्र : वर्तमान : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अभी हाल में पटना स्टेशन पर एक फौजी अफसर की हठधर्मी के कारण एक एक्सप्रेस गाड़ी को लगभग टेढ़ घंटे तक रुके रहना पड़ा।

(ल) यदि हां, तो इस घटना के बास्तविक तथ्य क्या हैं;

(ग) इस सम्बन्ध में अब तक क्या कार्यवाही की गई है ; और

(घ) भविष्य में ऐसी घटनाओं की रोकथाम करने तथा यात्रियों को व्यर्थ कम परेशानी से बचाने के लिये कौन से कदम उठाये जा रहे हैं ?

रेलवे उपर्यांत्रे (श्री शाहनवाज खां) :

(क) और (ल). ३०-६-५७ को पटना जंक्शन पर, जब २०२ इन्फॉर्ट्री ब्रिगेड के कमांडर प्रिंगेडियर मोघे, जिन के पास बातानुकूलित दर्जे (Air Conditioned) का टिकट था, ७४ डाउन अमृतसर-हावड़ा मेल में चढ़ने वाले थे कि एक जेब कतरे ने उन की जांघ में चोट पहुंचा दी। ब्रिंगेडियर इस बात पर ग्रंथ गये कि इलाज के लिये मिलिट्री का डाक्टर बुलाया जाय। इस बजह से गाड़ी ६१ मिनट रुकी रही।

(ग) और (घ) इस मामले की रिपोर्ट एम्बार्केशन हेडक्वार्टर्स (Embarkation Headquarters) में कर दी गई है और इस के बारे में रक्षा मंत्रालय (Defence Ministry) को भी लिखा गया है।

**Some Hon. Members:** English answer may also be given:

**Mr. Speaker:** Yes.

**Shri Shah Nawaz Khan:** (a) and (b). On 30-6-1957, while Brigadier Moghe, Commander, 202 Infantry Brigade, holding an air conditioned ticket was about to entrain 74 Down Amritsar-Howrah Mail at Patna Junction, he was injured on the thigh by a pick-pocket. The insistence of the Brigadier to have a Military Doctor to attend on him caused the train to be detained 91 minutes.

(c) and (d). The matter has been reported to Embarkation Headquarters and is also under reference to the Ministry of Defence.